

GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING
LOK SABHA
UNSTARRED QUESTION NO. 4027
TO BE ANSWERED ON 17th MARCH, 2026

REVISION IN PCA ACT, 1960

4027. MS SAYANI GHOSH:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

मत्स्यपालन, पशुपालन और डेयरी मंत्री

be pleased to state:

- (a) the number of revisions made by the Government to penalties under the Prevention of Cruelty to Animals (PCA) Act, 1960 since its enactment;
- (b) whether the Government has undertaken any study or impact assessment to evaluate the deterrent effectiveness of existing penalties, and the key findings thereof;
- (c) the number of animal cruelty cases reported under the PCA Act since 2014, year-wise;
- (d) whether the data indicate rise in cases despite the current legal framework, if so, the details thereof;
- (e) whether any proposals or draft amendments have been prepared by the Government to revise or strengthen penalties under the Act, and the number of such drafts, if so, the details thereof and if not, the reasons therefor including the present status of these proposals for legislation; and
- (f) whether the Government acknowledges that long unchanged and nominal penalties may have eroded the deterrent value of the law and if so, the details thereof?

ANSWER

THE HON'BLE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)

- (a) The Government of India has not carried out revision of penalties under the Prevention of Cruelty to Animals (PCA) Act, 1960 since its enactment.
- (b) The Government of India has not conducted any study or impact assessment to evaluate the deterrent effectiveness of existing penalties.
- (c) & (d) The details of the cruelty complaints reported by citizen and organization to the Office of Animal Welfare Board of India (AWBI) since 2014 -2015 to 2025-2026 are as under:-

Sl. No	Year	Number of Complaints Received
1	2014-2015	155
2	2015-2016	228
3	2016-2017	256
4	2017-2018	144
5	2018-2019	172
6	2019-2020	300
7	2020-2021	383
8	2021-2022	820
9	2022-2023	1132
10	2023-2024	1220
11	2024-2025	1015
12	2025-2026	1000

- (e) & (f) Yes Sir. Draft Amendment of Prevention of Cruelty to Animal Bill has been prepared and circulated during 2022 for public comments.